

BUSINESS ADVISORY COMMITTEE

(Fourteenth Lok Sabha)

THIRTY-FIRST REPORT

(Presented on 5.12.2006)

The Business Advisory Committee held a sitting on Monday, the 4th December, 2006.

2. The Committee recommend the allocation of time to the following items of business as shown against each:

1. The Indian Rifles (Repeal) Bill, 2006 as passed by Rajya Sabha. <u>(Consideration and Passing)</u>	1 hour
2. Discussion and voting on Supplementary Demands for Grants (Railways) for 2006-07.	4 hours
3. Discussion and voting on Demands for Excess Grants (Railways) 2004-05.	
4. Discussion and voting on Supplementary Demands for Grants (General) for 2006-07.	4 hours
5. Discussion and voting on Demand for Excess Grants (General) 2004-05.	
6. The Central Institute of English and Foreign Languages University Bill, 2006, after it is passed by Rajya Sabha. <u>(Consideration and Passing)</u>	2 hours
7. The Dalmia Dadri Cement Limited (Acquisition and Transfer of Undertakings) Amendment Bill, 2006. <u>(Consideration and Passing)</u>	2 hours
8. The Uttaranchal (Alteration of Name) Bill, 2006. <u>(Consideration and Passing)</u>	1 hour

..2..

3. The Committee also recommend that discussions under rule 193 on the following subjects may be held during the next week:

- | | |
|---|--|
| (i) Approach paper to Eleventh Five Year Plan. | (May be taken up on Wednesday, the 6 th December, 2006) |
| (ii) Problems being faced by the Unorganized Labour in the country. | (May be taken up on Thursday, the 7 th December, 2006) |

NEW DELHI;
Dated the 4th December, 2006
Agrahayana 13, 1928 (Saka)

SOMNATH CHATTERJEE
Chairman
Business Advisory Committee